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Central Administrative Tribunal Principal Bench

C.P. No. 296 of 1999 in O.A. No. 1112 of 1997

New Delhi, dated this the 13th September, 2000

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A) HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Atul Vashisht, S/o late Shri K.K. Vashisht, R/o House No. 113, Gali No. 1, Rameshwar Nagar, Azadpur, Delhi-33.

.. Applicant

(By Advocate: Shri B.B. Raval)

Versus

- Shri T.R. Prasad,
 Secretary,
 Ministry of Defence,
 South Block, New Delhi-110011.
- Shri M. Gopalan,
 Controller General of Defence Accounts,
 Ministry of Defence, West Block V,
 R.K. Puram, New Delhi-110066.
- Mrs. Narang,
 Controller of Defence Accounts (R&D),
 Ministry of Defence,
 L Block, Church Road, New Delhi-110001.
- 4. Shri A.S. Narang,
 Asst. Accounts Officer,
 Controller of Defence Accounts (R&D),
 Ministry of Defence, L Block,
 Church Road,
 New Delhi-110001. ... Respondents

(By Advocate: Shri P.H. Ramchandani)

ORDER (Oral)

MR. S.R. ADIGE, VC (A)

1 do.

We have heard Shri B.B. Raval for applicant in the C.P. and Shri Ramchandani for alleged contemnors.

2. In the light of the Delhi High Court's order dated 1.10.99 initially staying the

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implementation of the Tribunal's order dated 20.8.99 in O.A. No. 1112/97 and thereafter setting aside the Tribunal's aforesaid order dated 20.8.99 by subsequent order dated 14.2.2000, the C.P. does not survive.

3. Under the circumstances the C.P. is dropped. Notices are discharged.

A. Vedavalli)

(Dr. A. Vedavalli) Member (J) (S.R./Adige) Vice Chairman (A

'gk'